

Central Administrative Tribunal
Principal Bench: New Delhi

(10)

O.A. No. 380/99

New Delhi this the 10th day of August 1999

Hon'ble Mr. Justice V. Rajagopala Reddy, VC (J)
Hon'ble Mr. R.K. Ahooja, Member (A)

Vijender Kaur
Widow of late Shri Dilbagh Singh
Staff Nurse,
R.No. 3819, GE Laboratory,
New OPD Block, 1st Floor, SJ Hospital
New Delhi.

...Applicant
(By Advocate: Shri A.K. Bhardwaj)

Versus

1. Union of India, through
The Secretary,
Govt. of India,
Ministry of Health & Family Welfare,
Swasthya Bhawan, New Delhi.
2. The Medical Superintendent,
Safdarjang Hospital,
New Delhi-29.
3. The Nursing Superintendent
Safdarjang Hospital,
New Delhi-29.
4. The Assistant Nursing Superintendent,
Safdarjang Hospital,
New Delhi-29.

...Respondents
(By Advocate: Shri S.M. Arif)

ORDER (Oral)

By Reddy, J. -

In view of the statement made by the respondents that the applicant is permitted to proceed for her studies on her own and now the applicant has been relieved and joined the course, the relief claimed for in this OA does not survive. The O.A. has, therefore, become infructuous and accordingly dismissed.

Ahooja
(R.K. Ahooja)
Member (A)

Reddy
(V. Rajagopala Reddy)
Vice-Chairman (J)